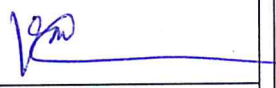


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 23/9/HDB/2021
NAME OF THE COMPANY	Quality Care India Ltd
NAME OF THE PETITIONER(S)	Soniks Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Quality Care India Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. M. Viswasaj	Advocate	9494130760	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for petitioner is present.

For filing counter list the matter on 23.03.2021.

  
**MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**

Pavani